

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 101**

**IA No.- 1663/ND/2021 in IB- 2721/ND/2019**

**IN THE MATTER OF:**

M/s Straight Edge Contracts Pvt. Ltd. ... Applicant/Petitioner

Vs

M/s Three C Shelters Pvt. Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 25.05.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the RP : Mr. Sanjay Bhatt, Adv.  
Ms. Niharika Sharma & Mr. Karan Kohli.

For the Respondent :

**ORDER**

IA No. 1663/ND/2021:

Application filed by the RP of sister concern M/s Three C Universal Developers Pvt. Ltd., of the Corporate Debtor. Respondent No. 2 has filed reply and copy is served which has come on record. Learned Counsel appearing for respondents No. 1 and 4 seek and are granted three weeks time to file, with copy in advance to the other side. Learned Counsel for the applicant seeks and is granted time to complete the service on respondents No. 5 to 7 through substituted service by way of publication and file service affidavit.

List for further consideration on 09.07.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (T)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**